



2026:AHC:25075-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 29735 of 2025

Sudhir Singh

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sanjeev Kumar Singh
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. At the very outset, Sri Sanjeev Kumar Singh, learned counsel for the petitioner has made a statement at the Bar that he does not want to press the writ petition and seeks to withdraw it.

2. In view of the statement made, the writ petition is dismissed as withdrawn.

February 4, 2026
KS

(Achal Sachdev,J.) (Rajiv Gupta,J.)